

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERBAD.

--
O.A.No. 715 of 1996.
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Date: July 4, 1996.

Between:

K. P. Joseph. Applicant.

and

1. The Chief General Manager,
Telecom, A.P.Circle, Door Sanchar
Bhavan, Nampally, Station Road,
Hyderabad.

2. The General Manager (Telecom)
— Guntur, Guntur District.

3. The Telecom District Engineer,
Prakasam District, Ongole.

4. The Sub Divisional Officer,
Telecom, Markapur, Prakasam Dt. Respondent.

Counsel for the Applicant: Sri A.V.Rama Rao.

Counsel for the Respondents: Sri N.V.Raghava Reddy for
Sri K.Bhaskara Rao, Addl. Standin
for ~~K.Bhaskara Rao~~ Counsel for Respondents.

CORAM:

HON'BLE SHRI JUSTICE M.G.CHAUDHARI, Vice-Chairman.

HON'BLE SHRI H.RAJENDRA PRASAD, Member (A) *to*
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O.A.No.715/1996.

Date: July 4, 1996.

ORDER:

(AS PER HON'BLE SHRI JUSTICE M.G.CHAUDHARI, VICE-CHAIRMAN)

The learned Advocate on record, Sri A.V. Rama Rao appearing for the applicant reiterates the request made by him in the preceipe - letter dated 3--7--1996 to withdraw the O.A., on instructions of the applicant. Sri N.V.Raghava Reddy for K. Bhaskara Rao, Additional Standing counsel for the respondents has not opposed. ~~Opposite~~ accordingly allowed to be withdrawn.

The O.A., is dismissed as withdrawn.

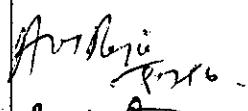
No order as to costs.


(H. RAJENDRA PRASAD)
Member (A)


(M.G.CHAUDHARI, J)
Vice-Chairman.

Date: July 4, 1996.

Dictated in open Court.


Deputy Commissioner (S)

sss.

O.A.715/96.

To.

1. The Chief General Manager, Telecom,
A.P.Circle, Doorsanchar Bhavan,
Nampally, station Road, Hyderabad.
2. The General Manager (Telecom)
Guntur, Guntur Dist.
3. The Telecom District Engineer
Prakasam Dist. Ongole.
4. The Sub Divisional Officer,
Telecom, Markapur, Prakasam Dist.
5. One copy to Mr.A.V.Rama Rao, Advocate, CAT.Hyd.
6. One copy to Mr. ~~XXXXXXXXXXXXXX~~ K.Bhaskar Rao, Addl. CGSC.CAT.Hyd
7. One copy to Library, CAT.Hyd.
8. One spare copy.

pvm.

23/7/96
I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 47 -1996

ORDER/JUDGMENT

M.A./R.A/C.A.NO.

in

O.A.No. 595/96 715/96

T.A.No. (W.P.)

Admitted and Interim Directions

issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

